

PETITIONS RE FINANCE (No 2)  
BILL, 1957

**Secretary:** Sir, under Rule 167 of the Rules of Procedure and Conduct

of Business in Lok Sabha, I have to report that two petitions as per statement laid on the Table have been received in respect of the Finance (No 2) Bill, 1957

STATEMENT

Petition No	Brief subject	Number of signatories	District or town	State
8	In respect of the Finance (No 2) Bill, 1957	1	Calcutta	West Bengal
9	Do	1	Do	Do

INDIAN TARIFF (AMENDMENT)  
BILL\*

**Mr. Speaker:** Bills to be introduced Shri Manubhai Shah

**Shri Mohammed Imam** (Chitaldrug). Sir, I seek information from the Chair A copy of a Bill purporting to be the Swaraj Bill, 1957 has been circulated to us A copy of it was found in my room It reads, "Swaraj Bill, 1957, to be introduced in the Lok Sabha" Raja Mahendra Pratap has signed it I would like to know whether it is an authorised Bill Of course, the Bill is a beautiful one

**Mr. Speaker:** The House has not circulated it Hon Members know what Bills are received from time to time There will be notice of any Bill that is circulated Am I to answer? The hon Member must have asked that hon Member Raja Mahendra Pratap is not one thousand miles away He could have asked him

**Raja Mahendra Pratap** (Mathura). Am I to answer, Sir?

**The Minister of Industry** (Shri Manubhai Shah): Sir, I beg to move

for leave to introduce a Bill further to amend the India Tariff Act, 1934

**Mr. Speaker:** The question is—

"That leave be granted to introduce a Bill further to amend the Indian Tariff Act, 1934"

*The motion was adopted*

**Shri Manubhai Shah:** I introduce\*\* the Bill

†DEMANDS FOR GRANTS—Contd.

Ministry of Labour and Employment  
—Contd

**Mr. Speaker.** The House will now take up the Demands in respect of the Ministry of Labour and Employment The hon Minister will continue his reply

**The Minister of Labour and Employment and Planning** (Shri Nanda): Mr Speaker, when the House rose last evening, I had just commenced my reply and I was referring to hon Shri S A Dange's great anxiety about our labour policy He was anxious to give us the benefit of his advice of

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\*\*Introduced with the recommendation of the President

†Moved with the recommendation of the President